

20.10.2010

O.A. No. 169/2009

Hon'ble Justice Shri Alok Kumar Singh, M(J)

Hon'ble Sri S.P.Singh, Member (A)

List revised. No body is responding for the applicant.  
Sri Atul Dixit for Sri K.K.Shukla for all respondents is present

Learned counsel for respondents pointed out that C.A. has been filed in this case. But neither the applicant nor his counsel is present nor he has filed any reply till date. Perusal of the order sheet shows that after condonation of delay, Counter Affidavit was taken on record way back in the month of January, 2010 and ever after lapse of long period of 9 months, neither R.A. has been filed nor the applicant or his counsel is appearing for the last few occasions. Probably, the applicant has lost interest in this case.

This O.A. is dismissed for default and non-prosecution. No order as to costs.

*S.P.*  
Member (A)

*A.S.*  
Member (J)

HLS/-

*copy of order  
dated 20-10-2010  
Brijmud  
25-10-2010*

*ch.  
1. M.P. No. 332/0125/14 Appli.  
For recalling with  
affidavit and vakalatnama  
has been filed by C/A.  
on 6-8-2014.*

*2. M.P. No. 332/01776/2014, Appli.  
For recalling with supplementary  
affidavit filed by counsel for  
the applicant on 11-8-2014.  
has been 27-8-14.*

*m  
25/8*